71

Funds for conservation of traditional cultural activities in Madhya Pradesh

†829. SHRI MEGHRAJ JAIN: Will the Minister of CULTURE be pleased to state:

- (a) whether Government has allocated any funds for conservation of traditional cultural activities of Madhya Pradesh;
 - (b) if so, the details thereof;
- (c) the existing projects running for conservation, promotion and preservation of traditional arts of Madhya Pradesh;
- (d) whether any projects/scheme of Government is also running for conservation of traditional tribal arts; and
 - (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) and (b) To protect, preserve and promote various forms of art and conservation of traditional cultural activities throughout the country including Madhya Pradesh, the Government of India has set up seven Zonal Cultural Centres (ZCCs) with headquarters at Patiala, Nagpur, Udaipur, Allahabad, Kolkata, Dimapur and Thanjavur. Annual grant-in-aid is provided to all these 7 ZCCs by Government of India for carrying out these activities and no State/UT-wise funds are provided.

- (c) No such projects are being run by the Government of India.
- (d) and (e) Yes, Sir. The Government of India is implementing a number of schemes, inter-alia. Award to Young Talented Artistes, Guru Shishya Parampara Scheme, Theatre Rejuvenation Scheme, Research and Documentation Scheme, Shilpgram Scheme, Octave and J&K Festivals and National Cultural Exchange Programme (NCEP) to protect, preserve and promote various forms of art including conservation of traditional tribal arts.

Improving indigenous industries for tribals

830. PROF. M.V. RAJEEV GOWDA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the measures taken by Government to improve the handicrafts and indigenous industries that can serve as a livelihood to the tribal community;
- (b) whether there is a streamlined process of engagement across the Central †Original notice of the question was received in Hindi.

72

(c) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANT SINH SUMANBHAI BHABHOR): (a) to (c) National Scheduled Tribes Finance and Development Corporation (NSTFDC), under the Ministry of Tribal Affairs, extends concessional financial assistance to individuals or group of STs for undertaking income generation/ business activities for their economic empowerment. The financial assistance is extended through State Channelising Agencies and certain PSU Banks/ RRBs and National Cooperative Development Corporation (NCDC) having refinance agreements with NSTFDC for eligible STs up to Double the Poverty Line Income limit which is ₹ 98,000/- p.a. for rural areas and ₹ 1,20,000/- p.a. for urban areas.

Some of the prominent schemes of NSTFDC are:

- Term Loan scheme: NSTFDC provides Term Loan for any income generation scheme costing upto ₹ 25.00 lakhs per unit. Financial assistance is extended upto 90% of the cost of the scheme and the balance is met by way of subsidy/ promoter's contribution/ margin money. Interest rate chargeable is 6% p.a. for loan upto ₹ 5 lakhs, 8% p.a. for loans ranging between ₹ 5 lakhs to ₹ 10 lakhs and 10% p.a. for loan exceeding ₹ 10 lakhs on the entire amount of loan.
- Adivasi Mahila Sashaktikaran Yojana (AMSY): Under the scheme, Scheduled
 Tribes women can undertake any income generation activity. Loans upto 90%
 for scheme costing upto ₹ 1 lakh are provided at a concessional rate of
 interest of 4% p.a.
- Micro Credit Scheme for Self Help Groups: The Corporation provides loans upto ₹ 50,000/- per member and ₹ 5 Lakhs per Self Help Group (SHG). Interest rate chargeable is 6% p.a.
- Adivasi Shiksha RrinnYojana: Under this scheme, financial assistance upto ₹ 5.00 lakh at concessional rate of interest of 6% per annum is provided to ST students for pursuing professional/technical education including Ph.D. in India. Ministry of Human Resources Development, Government of India provides interest subsidy for this scheme, whereby, no interest is payable by a student during the course period and one year or six months after getting the job, as the case may be. There is also a provision for providing further concessional finance for undertaking any income generation activity after completion of studies.

- Tribal Forest Dwellers Empowerment Scheme: Under the scheme, NSTFDC provides financial assistance to Scheduled Tribes given land rights under Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006. Loan upto 90% of the scheme costing upto ₹ 1 lakh can be provided at rate of interest of 6% p.a. This is a new scheme introduced and NSTFDC has requested the SCAs to implement the same.
- Scheme for NGOs/ EVAs: This is a newly launched scheme under which NSTFDC provides loans upto ₹ 50,000/- per member and ₹ 5 Lakhs per Self Help Group (SHG) through NGOs/EVAs. The interest rate chargeable is 12% p.a. from members of SHGs against which they will get an interest incentive of 4% on timely payment thus making the effective rate of interest to 8%.

Renovation/Restoration of Saptakoteshwar temple

831. SHRI SHANTARAM NAIK: Will the Minister of CULTURE be pleased to state:

- (a) whether Government proposes to renovate/restore Saptakoteshwar temple;
- (b) if so, the details of items taken up for renovation/restoration;
- (c) the estimate of amount likely to be incurred on each of the item;
- (d) the source of funding for the project; and
- (e) by what date the project is going to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) to (e) No Sir. Saptakoteshwar temple is not a protected monument under to Archaeological Survey of India (ASI). However, Saptakoteshwar temple is protected by State of Goa. Government of Goa has accorded Administrative approval for renovation and restoration of Saptakoteshwar temple. The State Government is preparing the estimates and work will be taken up under state allotted budget. As intimated by the Government of Goa, the work is likely to be completed before January, 2018.

Preservation of cultural heritage of Himalayas

832. SHRI BHUPENDER YADAV: Will the Minister of CULTURE be pleased to state:

(a) what steps have been taken by Government to promote, protect and preserve the cultural heritage of Himalayas under the Scheme for Development of the Cultural Heritage of the Himalayas;